

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 410
IB/3463/ND/2019

IN THE MATTER OF:

DK Solar Projects & Ventures Pvt. Ltd	...	Applicant
Versus		
Ovrview Technologies Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 09.03.2023

Coram:

MR. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

There is no appearance on behalf of the applicant. In the interest of Justice, hearing is deferred to 13.04.2023.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
ASHOK KUMAR BHARDWAJ
MEMBER (JUDICIAL)